

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)**

To

The Principal Secretary to,
Hon'ble The Acting Chief Justice,
High Court of Jharkhand,
Ranchi-834 033.

No: 30971/RS Dated: 29/11/2017

Subject: 3rd Regional Conference for Sensitization on Family Court Matters at Gangtok, Sikkim for the States namely: West Bengal, Odisha, Jammu & Kashmir, Assam, Arunachal Pradesh, Nagaland, Manipur, Tripura, Mizoram and Sikkim to be held at Gangtok Sikkim on 9th of December, 2017.

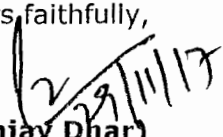
Ref.No: D.O.letter dated 25th November, 2017 of Hon'ble The Acting Chief Justice, High Court of Jharkhand.

Sir,

In reference to the subject cited above, I am directed to inform your good-self that Hon'ble The Chief Justice has been pleased to nominate the following District & Sessions Judges for attending the above said Conference:-

- 1) Shri Kishore Kumar, Pr.Distt.& Sessions Judge, Kulgam;
- 2) Shri Naseer Ahmad Dar, Ist.Addl.Distt.& Sessions Judge, Srinagar;
- 3) Shri Sobha Ram Gandhi, Pr.Distt.& Sessions Judge, Reasi;
- 4) Shri R.S.Jasrotia, Addl. Distt.Judge (Matrimonial cases) Jammu.

Yours, faithfully,


(Sanjay Dhar)
Registrar General

No: 30971-86/RS Dated: 29/11/2017

Copy to:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Administrative Judge, District Jammu/Srinagar/Kulgam/Reasi.
....for information of their Lordships.
3. Registrar General, High Court of Sikkim, Gangtok.
- 4-7. Principal District & Sessions Judge, Jammu/Srinagar/Kulgam/Reasi.
8. Shri _____.

....for information and n/a.

9. CPC e-Courts, High Court of J&K, Jammu for uploading on the official Website.


Registrar General